

ITEM NO.42

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

[Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

[[FOR FINAL DISPOSAL AT 2:00 P.M.]

IA No. 20718/2024 - EXEMPTION FROM FILING O.T., IA No. 64857/2023 - EXEMPTION FROM FILING O.T., IA No. 22814/2024 - EXEMPTION FROM FILING O.T., IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 6720/2023 (XI)

I.R. , IA No. 67647/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 7738-7739/2023 (XI)

I.R. , IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 76830/2023 - EXEMPTION FROM FILING O.T.

Date : 10-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, Solicitor General
Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

**For Respondent(s) Mr. Anand Shankar Jha, AOR
Mr. Kamendra Mishra, AOR
Mr. Abhishek Kumar Singh, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. List for final disposal on 14.04.2026 at 2.00 PM.**

**(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS**

**(NIDHI WASON)
ASSISTANT REGISTRAR**